

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 4146
ANSWERED ON 18.03.2026

SACHAR COMMITTEE RECOMMENDATIONS

4146. MS. S JOTHIMANI:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the status of implementation of the Sachar Committee recommendations including key initiatives taken to improve the socio-economic conditions of Muslims;
- (b) whether the Government has undertaken any new surveys or studies to assess the current status of Muslims since the Sachar Committee report and if so, the findings thereof;
- (c) the details of funds allocated and utilised for educational and economic development schemes recommended by the Sachar Committee such as scholarships, skill development programmes and employment opportunities;
- (d) whether the Government has introduced any alternative policies or schemes after the Sachar Committee report to address the concerns of the Muslim community and if so, the details thereof; and
- (e) the steps taken to improve Muslim representation in Government jobs, public sector enterprises and higher education as recommended by the Sachar Committee?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJJU)

(a) to (e): The government accepted 72 out of 76 recommendations of the Sachar Committee, and clubbed the similar nature of recommendations and took 43 decisions in the following focus areas:

- i. Education (15 decisions)
- ii. Skill Development of Minorities (2 decisions)
- iii. Access to credit (6 decisions)
- iv. Special development initiatives (2 decisions such as Multi-sectoral Development Programme and Jawaharlal Nehru National Urban Renewal Mission)
- v. Measures for affirmative action (4 decisions such as Setting up of Expert group on Equal Opportunity Commission and Diversity Index; and Setting up of National Data Bank and Assessment and Monitoring Authority)
- vi. Protection and Management of Waqf Properties (4 decisions), and
- vii. Miscellaneous (10 decisions such as Prevention of Communal Violence, Delimitation Act, Sensitization, Multi-Media campaign etc.)

The responsibility for implementation of these decisions has been given to Ministry of Minority Affairs and the concerned Ministries/Departments, whereby schemes/programmes were introduced to improve socio-economic conditions of the Muslims. The Ministry of Minority Affairs has adopted multi-pronged strategy by way of implementation of various schemes in pursuance of the Sachar Committee Report, which aim at the socio-economic development of the notified Minority communities including employability through educational empowerment, employment-oriented skill development, infrastructure support, etc. These schemes of the Government have enabled the Minority Communities in securing employment in various organisations including private sectors. The details of funds allocated and utilised is not centrally maintained.
